

support to the State Governments for this effort. OMCs are also devising a public portal where information on PDS SKO such as dispatch time, quantity, and vehicle details would be available to general public.

The incident in which the Additional Collector of Malegaon (Maharashtra), Sri Yashwant Sonawane was killed was an act of criminal nature; accordingly criminal cases have been registered under IPC Sections 302, 307, 353, 143, 147, 148 & 149 and Essential Commodities Act Sections 3 & 7 by the State Police in Maharashtra. The Government of Maharashtra has also reviewed the situation and taken decisions for intensifying raids/check on all suspected and unauthorized petroleum dumps in the State and carry out raids jointly by District Revenue and Police officials.

Demand of more gas allocation by fertilizer industries

* 82. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian fertilizer industry had demanded more gas allocation for fertilizer production in the country; and

(b) if so, what is Government's response thereto indicating how much gas allocation has been made for fertilizer industry during the last three years and the current year 2010-11 to meet the demand of fertilizer industries?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) and (b) The Fertilizer sector has been accorded the highest priority by the Government in allocation of natural gas. The existing requirement of natural gas of all gas-based fertilizer plants has been largely met, so as to ensure their optimum operation. The Empowered Group of Ministers (EGoM) constituted to consider and decide issues pertaining to inter alia commercial utilization of natural gas under New Exploration Licensing Policy (NELP) decided to give the highest priority to existing gas-based fertilizer plants. Production from KG D6 fields under NELP has commenced from April 2009. In accordance with EGoM's decision, 15.708 million standard cubic meter per day (mmscmd) gas produced from KG D6 fields has been allocated to existing gas-based fertilizer plants to meet their existing gas shortfall, so as to enable full capacity utilization. In 2008, 1.0 mmscmd gas from Panna-Mukta-Tapti (PMT) fields was also allocated to fertilizer plants to meet their shortfall. Details regarding average supply of natural gas to the fertilizer sector from 2007-08 are as under:

Sl No.	Category of gas	Quantity (mmscmd)
1.	Administered Price Mechanism (APM)	15.787
2.	PMT & Ravva Joint Venture (JV)	2.705
3.	Term-RLNG	7.589
4.	Others	0.186
5.	Spot RLNG	0.263
	Total	26.53
6.	KG D6 (from 2009-10)	14.400
	GRAND TOTAL	40.930

CAG's observation on MGNREGS

*83. DR. T. SUBBARAMI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has set up a committee to consider afresh the suggestions made by the CAG to strengthen the process of social auditing of expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and check corrupt practices;

(b) if so, the terms of reference of the committee;

(c) whether the committee has been asked to submit its report to Government within a time-frame;

(d) if so, the details thereof; and

(e) to what extent Government feels that the CAG's observations on MGNREGS are relevant?

THE MINISTER OF RURAL DEVELOPMENT (SHRI VILASRAO DESHMUKH): (a) Ministry of Rural Development set up a Working Group on 31st January, 2011 to consider the suggestions of the Comptroller and Auditor General of India (C&AG) on the draft model audit rules.

(b) The terms of reference of the Working Group were to examine the comments of C&AG on the draft audit rules.